

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1039/(MAH)/2017
M.A. No. 478/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE PARTIES:

Shah Ways Pvt. Ltd.
V/s.

Hindustan Construction Company Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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2.	Mrs. H. D. Kapadia	Asst. Advocate i/b. Adv. K. G. Parmar. for Applicant.	H. D. Kapadia
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2 Priyanka. Shetty

Advocate for
Corporate
Debtor i/b.
Advaya Legal

(Signature)

ORDER

MA 478/2017 in CP 1039/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 21.11.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)